

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 24-08-2021 To 24-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	858/2021	ECHA HAQUE ALI	SUDIP GUHA	14-09-2021	NAME OF THE PETITIONER IN CAUSE TITLE DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA
2	CRM	892/2021	ABHIJIT BISWAS	SMARAJIT BASU	14-09-2021	1. COURT FEES EXEMPTED STAMP IS REQUIRED AT 1ST PAGE OF PETITION.
3	CRM	904/2021	SUSANTA BARMAN AND ORS	SUDIP GUHA	14-09-2021	PLEASE CORRECT THE NAME OF PETITIONER IN THE PRESENTATION FORM.
4	WPA	1192/2021	DRISAA DAS CHOUHDURY	ADITYA MONDAL	10-09-2021	1.DISTRICT CODE IN THE PRESENTATION FORM IS INCORRECT
5	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	10-09-2021	1.DISTRICT CODE IN THE PRESENTATION FORM IS INCORRECT
6	WPA	1196/2021	SUBHADEEP MANNA	ADITYA MONDAL	14-09-2021	1.DISTRICT CODE (i.e. DARJEELING - 07) IS INCORRECT IN THE PRESENTATION FORM. 2.YEAR OF THE MENTIONED ACT SHOULD BE WRITTEN IN THE PRESENTATION FORM. 3.PLEASE CHANGE THE LISTED DATE IN THE PRESENTATION FORM.
7	WPA	1201/2021	BIPLAB KUMAR NANDI AND ANR	PAYEL CHOUHDURY	14-09-2021	1. ACT IS NOT PROPERLY WRITTEN ON THE PRESENTATION FORM.
8	WP.ST	4/2021	SMT SANKARI DAS	PRODYUT KUMAR RAY	14-09-2021	1. HONBLE CHIEF JUSTICE (ACTING) NAME IS WRONGLY MENTIONED IN PETITION.

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